

**CENTRAL ADMINISTRATIVE TRIBUNAL,**  
**ERNAKULAM BENCH**  
**Original Application No. 180/00369/2020**  
**Friday, this the 14<sup>th</sup> day of August, 2020**

**CORAM:**

**Hon'ble Mr. P.Madhavan, Judicial Member**  
**Hon'ble Mr.K.V.Eapen, Administrative Member**

Prajith P., aged 34 years, S/o. Prabhakaran Nair,  
Residing at ThoppilVeedu, Koduazhanoor PO,  
Pulimath, Kilimanoor PO,  
Thiruvananthapuram-695612. .... **Applicant**

**(By Advocate : Mr.Harish Gopinath)**

## V e r s u s

1. Indian Space Research Organisation (ISRO), Department of Space, Government of India, Antariksh Bhavan, ISRO Headquarters, New BEL Road, Bengaluru – 560094, represented by its Chairman.
2. Administrative Officer (RMT), ISRO Centralised Recruitment Board (ICRB), Antariksh Bhavan, ISRO Headquarters, New BEL Road, Bengaluru – 560094.
3. Administrative Officer, Vikram Sarabhai Space Center, Trivandrum – 695022, Email: [director@vssc.gov.in](mailto:director@vssc.gov.in)
4. Administrative Officer, ISRO Propulsion Complex, Mahendragiri, Tirunelveli District, Tamil Nadu – 627 133 Email : [director@iprc.gov.in](mailto:director@iprc.gov.in) .... **Respondents**

**(By Advocate : Mr.N. Anilkumar,SCGSC)**

This application having been heard on 14.08.2020, the Tribunal on the same day delivered the following:

## **O R D E R (ORAL)**

### **Hon'ble Mr. P.Madhavan, Judicial Member –**

The applicant is an aspirant for the post of Heavy Vehicle Driver as per advertisement No. ISRO HQ:ICRB:04:2017. The applicant came out successful in the written test and was required to appear in the skill test on 20.6.2018 which also he had successfully completed. The respondents published the list and the applicant was placed at serial No. 5 in the waiting list. As the individuals in the main list did not turn up the placements up to serial No. 4 in the waiting list was already done and the applicant is the next person to be appointed from the waiting list. The validity of the list is expiring on 18.8.2020. Since the respondents are not taking any action to fill up the vacancies, the applicant has approached this Tribunal with the following reliefs:

“(i) *Declare that the applicant is entitled to be appointed from Annexure A4 selection list to the post of Heavy Vehicle Driver post No. 2 for the vacancy available at 4<sup>th</sup> respondent;*

“(ii) *Direct the 4<sup>th</sup> respondent to issue necessary appointment order to the petitioner to fill up the vacancy as notified from the Annexure A4 selection list;*

“(iii) *Pass such other orders or directions as deemed just fit and necessary in the facts and circumstances of the case.”*

2. When the matter came up for consideration, it appears that there was no impugned order passed by the respondents. Applicant is in the 5<sup>th</sup> position in the waiting list and he submits that there exists a vacancy and the authorities are not appointing him till date and the list will expire on

18.8.2020. He further submits that the applicant will be satisfied if his case is considered by the respondents and disposed of within a time frame.

3. Advocate Mr.N.Anilkumar, SCGSC takes notice on behalf of the respondents. He has no objection in considering the representation, but he would also add that respondent no.3's office is in the triple lock-down containment zone and nobody is attending the office. Hence he wants time.

4. **In view of the limited submission made, applicant is directed to immediately file a comprehensive representation citing his claim to respondent nos.3 and 4 and the respondent nos.3 and 4 are directed to dispose of the representation within a period of two weeks from the date of receipt of such representation from the applicant. Till then, the vacancy will not be filled up, if there is one.**

5. The Original Application is disposed of, at the admission stage itself, without going into merits as above. No costs.

**(K.V.EAPEN)**  
**ADMINISTRATIVE MEMBER**

**(P.MADHAVAN)**  
**JUDICIAL MEMBER**

**List of Annexures**

Annexure A1 - True copy of the advertisement number ISRO HQ:ICRB:04:2017 dated 8.8.2017.

Annexure A2 - True copy of call letter for written test issued to the petitioner.

Annexure A3 - True copy of advice to appear for skill test issued by the 3<sup>rd</sup> respondent to the petitioner dated 4.5.2018.

Annexure A4 - True copy of the relevant portion of selection results against the advertisement number ISRO HQ:ICRB:04:2017 dated 8.8.2017.

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